

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**CP 80/14/ND/2017**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2018.**

**NAME OF THE COMPANY: Rockland Hospitals Ltd.**

**SECTION OF THE COMPANIES ACT: 14(1)**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present:	Mr. Saurabh Kalia, Mr. Rahul Ahuja, Mr. Faizal and Mr. Sanjay Grover, Advocates for the Petitioner			
	Ms. Priyanka Ahluwalia, PCS			
	Mr. Harsh, Mr. Himanshu Bhandari and Mr. Neeraj Dubey, Advocates for the Respondent.			

**ORDER**

Matter be heard before the Regular Bench on 3<sup>rd</sup> MAY, 2018.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Dr. Deepti Mukesh)**  
**Member (J)**